

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2349**

**TO BE ANSWERED ON THE 03<sup>RD</sup> AUGUST, 2021/ SRAVANA 12, 1943 (SAKA)**

**DEPLOYMENT OF WOMEN POLICE OFFICERS**

**2349. SHRI M. SELVARAJ:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has any proposal for deployment of women police officers in every village for the security of women in the country; and**

**(b) if so, the details thereof and the present status in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) & (b): As, "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India the deployment of police personnel including women police personnel is primarily the responsibility of the State Governments/ UTs as per requirement. The Central Government advises the States/UTs from time to time. The Ministry of Home Affairs has issued advisories dated 22.04.2013, 21.05.2014, 12.05.2015, 21.06.2019 and 22.06.2021 to all the State Governments to increase the representation of women police to 33% of the total strength. All the State Governments have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant posts of male constables. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a women help desk is manned round the clock.**

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